Annexure-8
Name of the corporate debtor: IBD Universal Private Limited; Date of commencement of liquidation: 22.05.2024; List of stakeholders as on: 28.03.2025

S. No.	Name of creditor	Details of claim received		Details of claim admitted							Amount	Amount	Amount of	Amount	Remarks, if any
		Date of	Amount	Amount	Nature of	Amount	Whether	Details of	Amount	% share in	of	of any		of claim	,
		receipt	claimed	of claim	claim	covered	security	Security	covered	total	contingen	mutual	rejected	under	
				admitted		by	interest	Interest	by	amount of	1	dues, that		verificatio	
						security	relinquish		guarantee	claims		may be		n	
						interest	ed?			admitted		set off			
							(Yes/No)								
1	Dilip Buildcon ltd	13.02.2023	72564000	72564000	Unsecured	Nil	NA	NA	NA	3.17%	NA	NA	0	0	Admitted by the erstwhile liquidator
															as per 12(2)(C) of the IBBI (Liquidation
															Process) Regulation, 2016. In the CIRP
															claim was admitted as a related party
															however erstwhile liquidator was
															allotted a voting right in SCC. Now
															claim recored the same as CIRP status.
							1								
2	Bhawsar and Company	18.02.2023	1235226	1235226	Unsecured	Nil	NA	NA	NA	0.05%	NA	NA	0	0	Admitted by the erstwhile liquidator
															as per 12(2)(C) of the IBBI (Liquidation
														'	Process) Regulation, 2016.
3	Shri Narmada Enterprises	19.06.2024	518957	485374	Unsecured	Nil	NA	NA	NA	0.02%	NA	NA	33583	0	Admitted by the erstwhile liquidator
4	Shilpi Realties Pvt. Ltd.	18.12.2023	13000000	C	Unsecured	Nil	NA	NA	NA	0.00%	NA	NA	13000000	0	Classified under verification. Claim
															not admitted during CIRP & No claim
															form submitted during the liquidation
															process.
5	Lord VrindavanBihari	10.12.2024	10000000	0	Unsecured	Nil	NA	Na	Na	0.00%	NA	NA	10000000	0	Claim received after the stipulated
	Trading Private Limited														period.